### GOVERNMENT OF INDIA MINISTRY OF MINES

#### **RAJYA SABHA**

#### **UNSTARRED QUESTION No. 1700 #**

ANSWERED ON 04.08.2025

#### DMF IN THE STATE OF JHARKHAND

#### 1700 # SHRI ADITYA PRASAD:

Will the Minister of MINES be pleased to state:

- (a) the details of the funds collected, approved and spent under District Mineral Foundation (DMF) in various regions, particularly in the State of Jharkhand, district-wise;
- (b) the number of complaints received under grievance redressal mechanism so far and the status of their disposal;
- (c) whether the process of including elected representatives in the Governing Councils has been implemented uniformly in all the concerned districts;
- (d) if so, the details thereof; and
- (e) whether any Tribes Advisory Council or Gram Sabhas have opposed the use of DMF funds and the action taken by Ministry in this regard?

#### **ANSWER**

## THE MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

- (a) As per the information received from the State Government of Jharkhand, the details are given at Annexure-I.
- (b) The Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) Guidelines 2024 stipulates that the DMFs shall devise and implement a grievance redressal mechanism so that each grievance is redressed within the stipulated time frame. As per the information received from the State Government of Jharkhand, there is no publicly available centralized data specifically detailing the number of complaints received and disposed under the grievance redressal mechanism related to DMFs.
- (c) & (d) As per the information received from the State Government of Jharkhand, the inclusion of elected representatives in the Governing Councils has been implemented uniformly across all districts.
- (e) As per the information received by the State Government of Jharkhand, there is no concerns and opposition from Tribes Advisory Council or Gram Sabhas regarding the use of District Mineral Foundation (DMF) funds in Jharkhand.

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# District wise status of fund collection, allocation & utilization in Jharkhand - Till June 2025

(Rs. in crores)

S.No	District Name	Collection	Sanctioned	Utilization
1	Bokaro	1308.02	1,564.17	1,289.45
2	Chaibasa	3574.33	2,267.59	1,758.35
3	Chatra	1614.29	1,018.64	645.95
4	Deoghar	222.65	231.13	196.87
5	Dhanbad	3851.14	3,164.94	1,760.63
6	Dumka	90.93	118.56	85.13
7	Garhwa	11.86	12.37	8.93
8	Giridih	66.88	40.76	28.45
9	Godda	707.42	705.42	484.81
10	Gumla	127.48	130.45	115.49
11	Hazaribagh	1002.68	1,056.13	968.65
12	Jamshedpur	130.74	112.10	84.43
13	Jamtara	12.41	10.11	8.39
14	Khunti	20.18	18.98	12.84
15	Koderma	20.91	18.69	15.00
16	Latehar	491.71	432.58	171.70
17	Lohardaga	54.14	34.04	27.88
18	Pakur	751.30	517.81	195.15
19	Palamu	172.93	151.61	116.88
20	Ramgarh	1475.80	1,430.52	1,049.41
21	Ranchi	206.82	188.72	150.78
22	Sahebganj	292.07	207.45	132.29
23	Saraikella	32.96	19.72	15.10
24	Simdega	11.92	7.23	5.89
Total		16251.55	13459.71	9328.44